

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2389

ANSWERED ON:06.03.2003

AMOUNT SANCTIONED FOR WELFARE SCHEMES

BHARTRUHARI MAHTAB;MADAN PRASAD JAISWAL;PRABHUNATH SINGH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the achievements made in the field of Social Justice in the State of Orissa;
- (b) the amount sanctioned for the welfare schemes to the State Governments including Bihar during each of the last three years, scheme-wise;
- (c) the amount utilized by the States, State-wise;
- (d) whether the Government received any complaint against any NGOs regarding misutilisation of funds; and
- (e) if so, the action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) to (c) The Ministry is committed towards social justice and empowerment of Scheduled Castes, Welfare of Other backward Classes, Minorities, Welfare of Persons with Disabilities and Social Defence including children in need of care and protection, alcoholic and victims of drug addiction, aged etc. All welfare schemes of the Ministry are implemented throughout the country including the States of Orissa & Bihar. A statement showing scheme-wise amount released and utilized for the welfare schemes to the State Governments during the last three years is annexed.

(d) & (e) Yes, Sir. The Ministry has blacklisted 71 NGOs.

Reply to part (b) & (c) of the Lok Sabha Unstarred Question No.2389 for answer on 6.3.2003

Special Central Assistance to Special Component Plan (Rs. in lakh)

1999-2000 2000-2001 2001-2002

Sl.No States/UT Released UC received Released UC received Released UC received
for for for

1 Andhra Pradesh	4134.94	4134.94	3720.00	3720.00	3551.51	2007.20
2 Assam	695.31	515.00	1810.69	914.75	127.14	1453.00
3 Bihar	3471.49	0.00	0.00	1261.41	0.00	0.00
4 Chattisgarh	0.00	0.00	500.00	284.28	414.68	465.1
5 Gujarat	682.27	682.27	1521.88	639.30	1227.91	435.6
6 Goa#	5.49	1.80	8.00	1.50	0.00	0.13
7 Haryana	840.36	238.02	930.63	635.39	443.53	833.8
8 Himachal Pradesh	298.18	316.08	440.00	431.22	368.66	221.15
9 Jammu & Kashmir	183.44	137.85	218.00	238.10	201.84	200.6
10 Jarkhand	0.00	0.00	500.00	0.00	578.84	0.00
11 Karnataka	2097.36	2097.36	2643.64	2643.64	2985.43	2396.03
12 Kerala\$	813.24	753.88	1251.07	0.00	533.44	0.00
13 Madhya Pradesh\$	3303.27	1936.10	1720.00	1448.64	1148.23	1737.76
14 Maharashtra	2067.30	1450.62	2722.00	1792.67	3314.14	854.57
15 Manipur\$	12.54	13.00	38.96	8.94	2.73	8.94
16 Orissa	1907.72	1686.47	1884.00	2022.03	2480.19	223.25
17 Punjab	1280.29	313.13	1784.00	184.29	0.00	161.14
18 Rajasthan	2792.68	1999.68	3738.96	2137.83	3005.41	2556.29
19 Sikkim	22.37	22.26	23.87	23.98	16.68	1.68
20 Tamil Nadu	4036.92	2841.39	3558.00	2652.39	5020.32	3385.53
21 Tripura	159.14	164.87	476.48	476.48	83.45	32.45
22 Uttar Pradesh	9728.65	5682.35	9398.00	6820.62	11816.86	10181.17
23 Uttaranchal	0	0.00	500.00	54.17	433.21	192.19

24 West Bengal	4962.00	4962.00	5450.63	5322.33	7421.59	2333.36
25 Chandigarh	25.00	25.00	25.00	25.00	25.00	12.50
26 Delhi	149.91	82.87	149.91	36.71	0.00	93.21
27 Pondicherry	30.13	30.13	25.18	12.59	50.00	0.00
Total	43700.00	30087.07	45038.90	33788.26	45250.79	29786.65

Scheduled Castes Development Corporation# (Rs. in lakh)

S.NO.	STATE/U.T.	1999-2000	2000-2001	2001-2002
		Releases	Releases	Releases

1 Andhra Pradesh	818.23	792.65	NIL
2 Chandigarh	169.99	38.43	NIL
3 Gujarat	NIL	200.00	48.79
4 Karnataka	NIL	727.39	391.00
5 Kerala	124.93	33.60	NIL
6 Maharashtra	NIL	487.98	1191.47
7 Rajasthan	NIL	NIL	118.74
8 Tamil Nadu	140.00	NIL	NIL
9 Tripura	NIL	12.69	NIL
10 Uttar Pradesh	85.72	300.00	350.00
11 West Bengal	661.13	169.95	NIL

TOTAL	2000.00	2762.69	2100.00
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= Funds are released after States report utilization of funds released in previous years

National Scheme of Liberation & Rehabilitation of scavengers (Rs. in lakh)

1999-2000	2000-2001	2001-2002
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Sl.No	States/UT	Released	UC received	Released	UC received	Released	UC received
	for	for	for	for	for	for	for

1 Andhra Pradesh	1041.05	45.86	0.00	964.48	224.70	NA
2 Assam	0.00	38.6	372.00	6.04	0.00	NA
3 Chhatisgarh	0.00	0	1500.00	NA	0.00	NA
4 Gujarat	1160.59	84.24	0.00	NA	0.00	NA
5 Haryana	0.00	107.61	0.00	106.06	0.00	NA
6 Himachal Pradesh		55.46		81.3	0.00	NA
7 Jharkhand	0.00	0	1085.00	NA	0.00	NA
8 Karnataka	0.00	170.39	0.00	184.77	695.17	65.35
9 Madhya Pradesh	883.38	362.55	0.00	309.77	0.00	473.47
10 Maharashtra	0.00	189.11	2135.00	6.64	0.00	128.48
11 Orissa	0.00	245.87	0.00	253.7	0.00	84.6
12 Punjab	0.00	20.23	0.00	7.75	0.00	8.68
13 Rajasthan	1661.79	35.62	0.00	36.17	0.00	59.85
14 Tamil Nadu	2253.19	175.41	0.00	474.74	0.00	NA
15 Uttar Pradesh	0.00	1409.56	0.00	1071.78	0.00	NA
16 Uttranchal	0.00	0	1000.00	NA	0.00	NA
17 West Bengal	0.00	20.39	0.00	18.90	0.00	NA
18 Delhi	0.00	NA	0.00	NA	0.00	NA
Total	7000.00	2960.90	6092.00	3522.10	919.87	820.43

Post Matric Scholarship to the students belonging to Scheduled Castes

1999-2000	2000-2001	2001-2002
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Sl.No	States/UT	Rel.	UC	rec	Rel	UC	rec	Rel	UC	received
	for	for	for							
1	Andhra Pradesh	2761.58	2905.60	3099.56	4582.29	6426.72	0.00			
2	Assam	328.65	232.75	233.75	272.31	272.31	218.32			
3	Bihar	468.48	193.54	0.00	211.60	0.00	0.00			
4	Chhatisgarh	0.00	0.00	0.00	394.84	229.97	185.90			
5	Gujarat	0.00	104.08	149.39	79.80	60.14	0.00			
6	Haryana	0.00	62.80	126.25	123.76	275.61	0.00			
7	Himachal Pradesh	0.00	0.00	21.23	20.23	21.84	0.00			
8	Jammu & Kashmir	0.00	0.00	0.00	36.87	85.36	0.00			
9	Karnataka	1092.18	247.80	1111.61	1008.39	732.13	1806.13			
10	Kerala	554.87	151.90	301.90	438.16	938.16	0.00			
11	Madhya Pradesh	193.85	252.38	382.47	158.43	490.53	630.67			
12	Maharashtra	0.00	0.00	727.78	378.74	658.33	0.00			
13	Manipur	49.36	33.02	43.71	41.97	48.15	64.16			
14	Meghalaya	2.98	2.98	4.17	4.16	5.47	5.46			
15	Orissa	342.24	166.64	196.98	140.64	0.00	0.00			
16	Punjab	0.00	155.10	0.00	171.41	239.90	0.00			
17	Rajasthan	308.28	256.01	411.36	356.87	470.13	0.00			
18	Tamil Nadu	516.86	1199.24	1950.46	1244.51	1168.95	1566.02			
19	Tripura	136.82	120.96	141.20	141.20	138.71	0.00			
20	Uttar Pradesh	1257.85	788.74	1383.22	5301.24	2304.94	2027.81			
21	Uttaranchal	0.00	0.00	0.00	0.00	411.74	0.00			
22	West Bengal	378.01	533.10	1098.42	570.37	911.06	0.00			
23	Daman & Diu	1.27	0.18	1.68	0.00	2.50	0.00			
24	Pondicherry	15.00	15.00	30.00	30.35	35.00	0.00			

Total 8408.28 7421.82 11415.14 15708.14 15927.65 6504.47

Note: Central assistance in a particular year is released based on the expenditure and coverage anticipated by the concerned States/UT for that year. Any unspent balance of funds or arrear due are adjusted while releasing central assistance for the year.

To avoid abnormally high anticipated expenditure, an analysis of trend of expenditure from previous years is also made while considering release of central assistance.

Pre-Matric Scholarship to the children of those engaged in unclean occupations

1999-2000 2000-2001 2001-2002

Sl.No	States/UT	Rel.	UC	rec	Rel	UC	rec	Rel	UC	received
	for	for	for							
1	Andhra Pradesh	74.08	58.93	63.90	62.55	57.94	66.88			
2	Bihar	33.25	35.92	20.00	11.05	15.47	26.75			
3	Goa	Nil	0.05	0.34	0.51	0.72	0.36			
4	Gujarat	306.33	401.48	459.25	347.07	510.07	411.84			
5	Haryana	13.44	16.55	Nil	19.21	38.20	74.13			
6	Himachal Pradesh	Nil	3.42	22.05	24.27	Nil	4.07			
8	Karnataka	Nil	5.35	3.03	10.51	3.36	2.95			
9	Kerala	7.00	1.51	Nil	0.91	Nil	1.58			
10	Madhya Pradesh	86.05	122.03	153.45	80.88	70.15	120.79			
11	Maharashtra	174.66	126	160.96	127.21	154.41	235.23			
12	Orissa	7.73	2	Nil	5.73	4.00	7.34			
13	Punjab	4.83	0.78	Nil	0	Nil	25.31			
14	Rajasthan	Nil	11.39	107.51	72.15	59.69	77.45			
14	Sikkim	0.60	0	Nil	0	Nil	Nil			
15	Tamil nadu	63.26	91.57	170.25	88.64	49.72	106.11			
16	Tripura	2.02	2.26	2.45	2.97	3.08	2.44			
18	West Bengal	NIL	1.25	NIL	1.84	2.87	2.89			
20	Pondichery	1.52	1.52	5.16	5.16	Nil	13.27			
21	Chhatisgarh	Nil	Nil	Nil	Nil	2.24	Nil			
22	Jharkhand	Nil	Nil	Nil	Nil	30.20	Nil			
23	Uttaranchal	Nil	Nil	Nil	Nil	2.21	Nil			

Total 788.26 882.01 1168.35 860.66 1004.33 1179.39

Note: Central assistance in a particular year is released based on the expenditure and coverage anticipated by the concerned States/UT for that year. Any unspent balance of funds or arrear due are adjusted while releasing central assistance for the year.

To avoid abnormally high anticipated expenditure, an analysis of trend of expenditure from previous years is also made while considering release of central assistance.

Construction of Hostels for Scheduled Caste boys (Rs. in lakh)

1999-2000 2000-2001 2001-2002

Sl.No States/UT Rel. UC rec Rel UC rec Rel UC received
for for for

1	Andhra Pradesh	122.40	NR	NIL	NIL	NIL	NIL
2	Assam	5.00	5.00	NIL	NIL	NIL	NIL
3	Haryana	NIL	NIL	NIL	NIL	2.00	NR
4	Himachal Pradesh	NIL	NIL	NIL	NIL	60.13	NR
5	Jharkhand	NIL	NIL	NIL	NIL	245.80	NR
6	Karnataka	483.82	266.35	495.00	325.00	563.19	NR
7	Kerala	NIL	NIL	NIL	NIL	4.00	NR
8	Madhya Pradesh	254.19	254.19	764.95	764.95	284.37	NR
9	Orissa	7.84	NIL	12.75	9.96	21.12	NR
10	Punjab	NIL	NIL	NIL	NIL	11.57	NR
11	Tamil Nadu	211.75	160.14	NIL	NIL	182.59	NR
12	Tripura	10.00	10.00	NIL	NIL	18.58	NR
13	Uttar Pradesh	NIL	NIL	NIL	NIL	155.64	NR

UTs

1	Chandigarh	20.00	20.00	45.00	45.00	50.18	NR
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Total	1115.00	715.68	1317.7	1144.91	1599.17		
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Construction of Hostels for Scheduled Caste girls (Rs. in lakh)

1999-2000 2000-2001 2001-2002

Sl.No States/UT Rel. UC rec Rel UC rec Rel UC received
for for for

1	Andhra Pradesh	398.10	NIL	NIL	NIL	NIL
2	Assam	3.50	3.50	NIL	NIL	NIL
3	Haryana	NIL	NIL	140.04	NR	NIL
4	Himachal Pradesh	NIL	NIL	67.30	NR	NIL
5	Jharkhand	NIL	NIL	NIL	NIL	245.80
6	Karnataka	35.44	35.44	148.96	148.96	207.42
7	Kerala	NIL	NIL	NIL	NIL	45.5
8	Madhya Pradesh	277.99	277.99	437.51	437.51	665.74
9	Orissa	24.97	NIL	12.75	NIL	25
10	Tamil Nadu	NIL	NIL	258.34	302.89	43.5
11	Tripura	10.00	10.00	22.05	NR	9.49
12	Uttar Pradesh	NIL	NIL	NIL	NIL	196.04

TOTAL	750.00	326.93	1086.95	889.36	1438.49	
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Book Banks for Scheduled Castes (Rs. in lakh)

1999-2000 2000-2001 2001-2002

Sl.No States/UT Rel. UC rec Rel UC rec Rel UC received
for for for

1	Andhra Pradesh	26.23	26.23	116.59	116.59	Nil	Nil
2	Assam	0.58	0.58	Nil	Nil	Nil	Nil
3	Bihar	Nil	Nil	7.38	NR	Nil	Nil
4	Goa	0.60	0.40	0.59	NR	Nil	1.34
5	Gujarat	1.34	NR	Nil	Nil	Nil	Nil
6	Haryana	9.74	9.74	3.27	3.27	Nil	Nil
7	Himachal Pradesh	2.46	2.46	1.00	NR	Nil	Nil
8	Jammu & Kashmir	Nil	Nil	3.45	3.45	Nil	Nil
9	Karnataka	57.50	57.50	20.50	20.50	33.27	NR
10	Kerala	11.10	11.10	13.92	13.92	40.00	NR
11	Madhya Pradesh	Nil	Nil	12.79	12.79	Nil	Nil
12	Maharashtra	82.34	Nil	27.03	NR	85.79	NR
13	Manipur	3.00	NR	Nil	Nil	Nil	NR
14	Mizoram	Nil	Nil	1.59	NR	Nil	NR
15	Orissa	8.00	8.00	9.00	9.00	Nil	NR
16	Punjab	Nil	Nil	8.28	8.28	Nil	NR
17	Rajasthan	Nil	Nil	Nil	Nil	9.40	NR
18	Tamil Nadu	28.81	28.81	15.21	15.21	13.38	NR
19	Tripura	3.30	3.30	1.68	1.68	1.86	NR
20	Uttar Pradesh	Nil	Nil	Nil	Nil	103.16	NR
21	Chandigarh	0.34	0.34	0.72	NR	Nil	NR
22	Delhi	5.72	5.72	5.89	4.48	12.00	4.03
23	Pondicherry	2.26	NR	Nil	Nil	Nil	NR

TOTAL 243.32 154.18 248.89 209.17 298.86 5.37

Upgradation of Merit (Rs. in lakh)

1999-2000 2000-2001 2001-2002

Sl.No States/UT Rel. UC rec Rel UC rec Rel UC received
for for for

1	Andhra Pradesh	5.47	5.47	NIL	NIL	37.80	NR
2	Arunachal Pradesh	1.56	NR	NIL	NIL	NIL	NIL
3	Assam	3.45	3.45	NIL	NIL	NIL	NIL
4	Chattisgarh	NIL	NIL	4.20	NR	9.23	NR
5	Goa	0.75	0.75	1.05	1.05	1.43	NR
6	Haryana	8.76	8.76	8.70	8.70	7.93	NR
7	Himachal Pradesh	0.25	0.25	NIL	NIL	NIL	NIL
8	Jharkhand	NIL	NIL	5.25	NR	NIL	NIL
9	Kerala	NIL	NIL	NIL	NIL	4.5	NR
10	Madhya Pradesh	39.15	39.15	16.80	16.80	NIL	NIL
11	Punjab	0.45	NR	NIL	NIL	NIL	NIL
12	Rajasthan	15.51	15.51	NIL	NIL	8.24	NR
13	Sikkim	NIL	NIL	0.75	NR	NIL	NIL
14	Tripura	3.00	3.00	1.20	1.20	1.20	NR
15	Uttar Pradesh	71.65	71.65	NIL	NIL	30.87	NR
16	Uttaranchal	NIL	NIL	2.40	NR	NIL	NIL
17	West Bengal	NIL	NIL	6.01	NR	NIL	NIL
18	Pondicherry	NIL	NIL	0.50	NR	NIL	NIL

Total 150.00 147.99 46.86 27.75 101.20

NR = Not Received

Coaching and Allied Scheme for Scheduled Castes (Rs. in lakh)

1999-2000 2000-2001 2001-2002

Sl.No States/UT Rel. UC rec Rel UC rec Rel UC received
for for for

1 Andhra Pradesh	11.44	8.03	NIL	NIL	NIL	NIL
2 Haryana	1.54	1.54	NIL	NIL	2.19	2.19
3 Jammu & Kashmir	0.25	NR	NIL	NIL	NIL	NIL
4 Karnataka	1.19	NR	NIL	NIL	NIL	NIL
5 Kerala	10.15	8.78	8.69	10.06	20.86	NR
6 Madhya Pradesh	66.09	55.18	44.03	NR#	NIL	NIL
7 Meghalaya	1.79	NR	1.79	NR	NIL	NIL
8 Orissa	4.99	4.99	NIL	NIL	2.50	NR
9 Punjab	1.89	2.39	2.39	NR	NIL	NIL
10 Rajasthan	NIL	NIL	43.10	NR	NIL	NIL
11 Tamil Nadu	NIL	NIL	NIL	NIL	11.15	NR
12 Tripura	0.67	NR	NIL	NIL	NIL	NIL
13 Uttar Pradesh	NIL	NIL	NIL	NIL	2.61	NR
14 West Bengal	NIL	NIL	NIL	NIL	2.68	NR
15 Delhi	6.79	4.24	2.95	3.35	1.90	2.45

TOTAL 106.79 85.15 102.95 13.41 43.89 4.64

NR = Not received

= released is final instalment of 2000-01 and the balance of 1999-2000

@ = includes unspent balance of previous years

Protection of Civil Rights Act, 1955 and the Scheduled Castes & the Scheduled Tribe (Rs. in lakh)
(Prevention of Atrocities)Act, 1989

1999-2000 2000-2001 2001-2002

Sl.No States/UT Rel. UC rec Rel UC rec Rel UC received
for for for

1 Andhra Pradesh	361.33	346.52	208.60	213.04	165.01	NR
2 Assam	0.00	NIL	2.00	1.6	0.00	NR
3 Bihar	0.00	7.37	34.03	NR	0.00	NR
Goa	0.00	0.35	0.00	0.00	0.00	NIL
4 Gujarat	270.93	229.96	325.79	298.53	178.20	NR
5 Haryana	7.83	13.23	11.53	13.53	13.78	13.76
6 Himachal Pradesh	0.00	3.85	4.89	NR	0.00	NIL
7 Karnataka	170.70	156.97	150.44	188.58	174.59	409.33
8 Kerala	10.00	26.99	41.95	43.34	44.15	NR
9 Madhya Pradesh	732.96	824.87	977.24	1027.35	812.86	NR
10 Maharastra	100.00	106.65	190.44	64.02	6.48	NR
11 Orissa	4.00	2.07	0.58	1.22	0.97	1.62
12 Punjab	25.00	39.69	18.39	32.72	33.10	NR
13 Rajasthan	50.00	114.31	150.00	118.52	317.38	NR
14 Sikkim	1.00	1.25	0.00	NIL	0.00	NR
15 Tamil Nadu	50.00	161.72	150.00	261.4	502.48	NR
16 Uttar Pradesh	636.24	505.89	448.20	717.24	700.00	785.07
1 Dadra & Nagar Haveli	30.99	28.77	27.00	25.27	25.00	26.25
2 Pondicherry	34.16	29.8	28.64	31.49	31.50	NR
3 Daman & Diu	9.01	0	0.00	0	0.00	NR

Total 2494.15 2600.26 2769.72 3037.85 3005.50 1236.03

Note: The proposal furnished by respective State Government/UT Administrations are since based on the anticipated requirements for a financial year, therefore, generally there is a variation in the anticipated vis-à-vis the actual expenditure, resulting either in unspent central assistance or accrual of arrears. The unspent central assistance or arrears of central assistance are, however, taken into account while considering release of due central assistance during a financial year.

Pre-Matric Scholarship for OBCs (Rs. in lakh)

1999-2000 2000-2001 2001-2002

Sl.No States/UT Rel. UC rec Rel UC rec Rel UC received
for for for

1 Andhra Pradesh	325.00	325.00	0.00	0.00	0.00	0.00
2 Assam	0.00	0.00	62.50	0.00	0.00	0.00
3 Karnataka	0.00	0.00	425.71	405.99	278.15	278.15
4 Madhya Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
5 Tripura	100.00	100.00	95.79	95.79	110.04	0.00
6 Manipur	0.00	0.00	16.00	0.00	0.00	0.00
7 Uttar Pradesh	0.00	0.00	0.00	0.00	1222.21	0.00
8 Uttranchal	0.00	0.00	0.00	0.00	73.19	0.00
9 Sikkim	0.00	0.00	0.00	0.00	5.00	0.00
10 Jharkhand	0.00	0.00	0.00	0.00	31.45	0.00
11 J & K	0.00	0.00	0.00	0	20.00	0.00

Total 425.00 425.00 600.00 501.78 1740.04 278.15

Post Matric Scholarship for OBCs (Rs. in lakh)

1999-2000 2000-2001 2001-2002

Sl.No States/UT Rel. UC rec Rel UC rec Rel UC received
for for for

1 Andhra Pradesh	324.26	324.26	559.25	559.00	357.77	0.00
2 Assam	0.00	0.00	94.47	0.00	32.77	0.00
3 Bihar	0.00	0.00	0.00	0.00	500.00	0.00
4 Goa	0.00	0.00	25.00	0.00	0.00	0.00
5 Himachal Pradesh	0.00	0.00	0.00	0.00	55.02	0.00
6 J&K	0.00	0.00	8.00	0.00	42.00	0.00
7 Jharkhand	0.00	0.00	0.00	0.00	191.88	0.00
8 Karnataka	118.00	118.00	110.72	110.72	145.57	145.57
9 Madhya Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
10 Maharashtra	0.00	0.00	0.00	0.00	452.84	0.00
11 Manipur	0.00	0.00	91.36	0.00	0.00	0.00
12 Sikkim	0.00	0.00	0.00	0.00	0.22	0.00
13 Tripura	55.00	55.00	0.00	0.00	63.31	0.00
14 Uttar Pradesh	0.00	0.00	10.20	10.20	329.00	0.00
15 Uttranchal	0.00	0.00	0.00	0.00	25.92	0.00

Total 497.26 497.26 899.00 679.92 2196.30 145.57

Hostels for OBC boys & girls (Rs. in lakh)

1999-2000 2000-2001 2001-2002

Sl.No	States/UT	Rel.	UC	rec	Rel	UC	rec	Rel	UC	received
	for	for	for							

1	Bihar	0.00	0.00	0.00	0.00	149.58	0.00			
2	Andhra Pradesh	144.26	144.26	0.00	0.00	188.74	0.00			
3	Jharkhand	0.00	0.00	0.00	0.00	147.28	0.00			
4	Karnataka	78.26	78.26	183.23	183.23	216.99	149.6			
5	Manipur	0.00	0.00	46.91	0.00	0.00	0.00			
6	Rajasthan	57.48	0.00	0.00	0.00	0.00	0.00			
7	Sikkim	20	10.00	0.00	0.00	20.00	0.00			
8	Tamil Nadu	0.00	0.00	259.86	259.86	157.28	0.00			
9	Tripura	0.00	0.00	10.00	0.00	0.00	0.00			
10	Uttar Pradesh	0.00	0.00	0.00	0.00	265.13	0.00			

Total	300.00	232.52	500.00	443.09	1145	149.60				
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Scheme of Employment of Handicapped (Rs. in lakh)

S.NO.	NAME OF STATE/UT	1999-2000	2000-2001	2001-2002
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Releases Releases Releases

1	Andhra Pradesh	5.90	8.17	0.00
2	Gujarat	0.00	14.25	0.00
3	Haryana	0.25	0.52	0.00
4	Karnataka	0.00	0.00	14.44
5	Kerala	7.96	0.00	64.46
6	Madhya Pradesh	8.94	0.00	0.00
7	Mizoram	0.00	0.00	15.21
8	Orissa	1.61	0.00	0.00
9	Punjab	0.00	6.46	6.27
10	Rajasthan	11.33	39.26	10.41
11	Uttar Pradesh	16.50	17.63	29.05
12	Chandigarh	8.32	4.56	5.72
13	Delhi	21.90	0.00	6.03
14	Pondicherry	0.00	8.71	1.97

Total	82.71	99.56	153.56
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Note: Under the Scheme of Employment of Handicapped, expenditure incurred by the States/UTs (central share) is re-imbursed.

However, in some cases, funds have been released for setting up of Special Employment Exchange/Cells. Funds have been utilized except in case of Andhra Pradesh (2000-01) and all States/UTs listed above (2001-02), UCs have not been received as yet

National Programme for Rehabilitation of Persons with Disabilities

(Rs. in lakh)

Sl.No	States/UT	99-2000	2000-01	2001-02
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Rel Rel Releases

1	Andhra Pradesh	12.50	136.40	108.20
2	Arunachal Pradesh	12.50	198.35	156.05
3	Assam	12.50	260.30	203.90
4	Bihar	25.00	322.25	251.75
5	Chhatisgarh	207.00	156.05	
6	Goa	12.50	74.45	60.35
7	Gujarat	12.50	198.35	156.05
8	Haryana	12.50	136.40	108.20

9	Himachal Pradesh	12.50	136.40	108.20
10	Jammu & Kashmir	12.50	136.40	108.20
11	Jharkhand	210.85	156.05	
12	Karnataka	25.00	198.35	156.05
13	Kerala	12.50	136.40	108.20
14	Madhya Pradesh	25.00	384.20	299.60
15	Maharashtra	25.00	198.35	156.05
16	Manipur	12.50	136.40	108.20
17	Meghalaya	12.50	136.40	108.20
18	Mizoram	12.50	74.45	60.35
19	Nagaland	12.50	136.40	108.20
20	Orissa	25.00	198.35	156.05
21	Punjab	12.50	136.40	108.20
22	Rajasthan	25.00	198.35	156.05
23	Sikkim	12.50	74.45	60.35
24	Tamil Nadu	25.00	198.35	156.05
25	Tripura	12.50	74.45	60.35
26	Uttar Pradesh	25.00	446.15	347.45
27	Uttranchal	148.90	108.20	
28	West Bengal	12.50	136.40	108.20
29	Andaman & Nicobar	12.50	74.45	60.35
30	Chandigarh	12.50	74.45	60.35
31	Dadra & Nagar Haveli	12.50	74.45	60.35
32	Daman & Diu	12.50	74.45	60.35
33	Delhi	12.50	74.45	60.35
34	Lakshdweep	12.50	74.45	60.35
35	Pondicherry	12.50	74.45	60.35

Total 500.00 5551.05 4361.20

Note: The Scheme of NPRPD is a State Sector Scheme. During Ninth Plan Period, States were released funds for specific components as per guidelines of the Planning Commission

Prevention and Control of Juvenile Social Maladjustment (Rs. in lakh)

1999-2000 2000-2001 2001-2002

Sl.No	States/UT	Rel.	UC	rec	Rel	UC	rec	Rel	UC	received
	for	for	for							

1	Andhra Pradesh	0.00	0.00	0.00	0.00	78.76	NR			
2	Assam	0.00	0.00	0.00	0.00	0.00	0.00			
3	Bihar	0.00	0.00	0.00	0.00	30.08	30.08			
4	Goa	0.00	0.00	7.33	7.33	4.04	NR			
5	Gujarat	36.16	36.16	35.98	35.98	47.50	NR			
6	Haryana	0.00	0.00	25.06	16.54	3.09	NR			
7	Himachal Pradesh	0.00	0.00	24.58	NR	0.00	NIL			
8	Karnataka	0.00	0.00	87.00	70.34	49.44	NR			
9	Kerala	16.86	16.86	21.30	21.30	25.28	22.19			
10	Madhya Pradesh	253.84	253.84	159.27	158.03	113.58	103.53			
11	Maharashtra	336.04	336.04	251.16	251.16	710.77	NR			
12	Manipur	0.00	0.00	5.35	NR	0.00	NR			
13	Meghalaya	4.62	2.85	5.62	2.31	5.89	NR			
14	Mizoram	9.71	9.71	4.26	4.26	8.99	8.99			
15	Nagaland	0.00	0.00	6.67	6.67	3.22	NR			
16	Punjab	13.71	13.71	24.06	13.87	13.37	13.37			
17	Rajasthan	8.77	7.42	8.00	7.98	12.17	9.15			
18	Sikkim	1.70	1.70	1.70	1.70	1.70	1.70			
19	Tamil Nadu	128.81	128.81	118.21	118.21	190.51	NR			
20	Tripura	1.00	NR	0.00	0.00	0.00	0.00			
21	Uttar Pradesh	129.24	120.13	184.45	144.73	64.95	NR			
22	West Bengal	103.54	103.54	80.00	80.00	73.49	0.00			
23	Chandigarh	2.00	2.00	3.10	NR	0.00	0.00			
24	Delhi	0.00	0.00	0.00	0.00	82.03	NR			

Total 1046.00 1032.77 1053.10 940.41 1518.86 189.01